

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 1383 of 2019**

Manga Aaind **Petitioner**

Versus

The State of Jharkhand **Opp. Party**

With

Cr. Revision No.1471 of 2019

Wilson Soy @ Bittu Soy **Petitioner**

Versus

The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner :Mr. Kripa Shankar Nanda, Advocate
(in Cr. Rev. No.1383 of 2019)

:Mr. P. K. Dubey, Advocate
(in Cr. Rev. No.1480 of 2019)

For the State :Mr. Bhola Nath Ojha, A.P.P
(in Cr. Rev. No.1383 of 2019)

:Ms. Nicky Sinha, A.P.P
(in Cr. Rev. No.1480 of 2019)

08/Dated: 14.09.2020

1. Office to delete the name of Mr. Sandeep Kumar Burnwal and Rakesh Kumar and mention the name of Mr. Bhola Nath Ojha and Nicky Sinha, as the counsel for the State, in the daily cause list in Cr. Revision No.1383 of 2019 and Cr. Revision No.1471 of 2019 respectively.

2. On prayer of the learned counsel for the petitioner, office to list these cases on **06.10.2020**.

(AMITAV K. GUPTA, J.)

Rohit/-